

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH  
ON THE DAY OF Friday THE 23rd Day Of April 2021  
MATTER PERTAINS TO DHARWAD BENCH  
at 02:30PM  
BEFORE

THE HON'BLE JUSTICE G.NARENDAR  
&  
THE HON'BLE JUSTICE HANCHATE SANJEEVKUMAR  
THROUGH VIDEO CONFERENCE

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Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
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NOTE: HON'BLE JUSTICE G. NARENDAR WILL SIT IN COURT HALL NO.8 AT PRL. BENCH, BENGALURU  
AND  
HON'BLE JUSTICE HANCHATE SANJEEVKUMAR WILL SIT IN COURT HALL NO. 6 AT KALABURGI BENCH,  
KALABURGI

FURTHER HEARING

1	ITA 100091/2016 ( , ) 1) IA 1/2018 FOR DIRECTION 2) NON FILING OF DETAILED SYNOPSIS WITH REGARD TO THE A- Y-2009-2010 AND 2010-2011 BY THE APPELLANT COUNSEL V/O. DTD 26.03.2021 (P/B 04 VOLUMES FILED BY APPLICANT ARE KEPT BELOW) (P/B 05 VOLUMES FILED BY RESPONDENT ARE KEPT BELOW) DATE	Y V RAVIRAJ	SHIVARAJ S BALLOLI MAYANK JAIN
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Connected With

ITA 383/2016 ( , ) NON FILING OF DETAILED SYNOPSIS WITH REGARD TO THE A- Y-2009-2010 AND 2010-2011 BY THE APPELLANT COUNSEL V/O. DTD 26.03.2021 P/B KEPT BELOW	SANMATHI E I Y V RAVIRAJ	SHIVARAJ S BALLOLI
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COURT HALL NO :2

ITA 100012/2017 ( , ) Y V RAVIRAJ  
1) IA 1/18 FOR  
DIRECTION  
2) NON FILING  
OF DETAILED  
SYNOPSIS  
WITH REGARD TO  
THE A-  
Y-2009-2010 AND  
2010-2011 BY  
THE APPELLANT  
COUNSEL  
V/O. DTD  
26.03.2021  
P/B KEPT BELOW

SHIVARAJ S BALLOLI

2 MFA 100990/2019 (LAC, ) LAXMAN T MANTAGANI AND  
FOR FURTHER N J APPANNANAVAR  
ORDERS  
1) IA 1/2019  
FOR CD OF 4880  
DAYS IN FILING  
2) IA 2/2019  
FOR PRODUCTION  
OF ADDITIONAL  
DOCUMENTS  
3) MEMO DTED  
12.03.2021  
FILED BY HCGP  
FOR R1 AND R2  
(DATE)

PRINCIPAL GOVT ADV  
FOR R1-R2  
V/O/DTD:23/11/2020

Connected With

MFA 103192/2014 (LAC, ) GOVT ADV  
1) MEMO DATED  
21.01.2021  
FILED BY  
ADV FOR  
APPELLANT  
2) IA 1/2019  
FOR RELEASE OF  
DEPOSITED  
AMOUNT  
3) MEMO DATED  
21.11.2019  
A/W ENQUIRY  
REPORT  
4) MEMO FILED  
BY ADDL. GOVT.  
ADVOCATE DATED  
08.01.2021  
(TCR KEPT  
BELOW)

S A NINGOJI

COURT HALL NO :2

3 MFA 103019/2019 (MC, ) ALKA K HAMPANNAVAR R H ANGADI and R V  
1) IA-2/2019 PARTY IN PERSON KENGANLOOR  
FOR STAY HEMALEKHA K S AS FOR RESPONDENT  
2) WRITTEN AMICUS CURIAE (NOC OBTAINED)  
ARGUMENTS FILED JINDRALI MAHESH MALLAPPA  
BY APPELLANT FOR C/R1 (CN 20119/2019)  
3) WRITTEN SHIVARAJ S BALLOLI  
SUBMISSION OF (NOC)  
THE  
AMICUS CURIAE  
FOR APPELLANT  
4) IA 1/2020  
FOR PRODUCTION  
OF ADDITIONAL  
EVIDENCE  
5) DOCUMENT OF  
PROOF  
6) MEMO FOR  
RETIREMENT  
FILED  
BY R H ANGADI  
ADV FOR  
RESPONDENT  
7) MEMO OR ACK.  
NOT FILED  
FOR HAVING  
DEPOSITED A SUM  
OF RS. 5000/-  
IN TO THE  
ACCOUNT  
OF THE  
APPELLANT  
V/O/DTD  
11.01.2021  
8) MEMO FOR  
RETIREMENT  
FILED  
BY SMT.  
HEMALEKHA K.S.  
AMICUS CURIAE  
FOR APPELLANT  
9) MEMO DATED  
28.01.2021  
FILED BY  
SMT. HEMALEKHA  
K.S. AMICUS  
CURIAE  
FOR APPELLANT  
10) NON FILING  
OF MEMO A/W ACK  
FOR  
HAVING  
DEPOSITED AN  
AMOUNT OF RS.  
5,000/- TO THE  
ACCOUNT OF  
APPELLANT  
AS PER COURT  
ORDER DATED  
17.04.2021.  
(TCR KEPT  
BELOW)  
(DATE)

COURT HALL NO :2

---END---